

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(6)

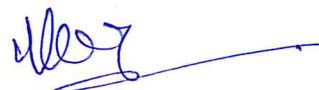
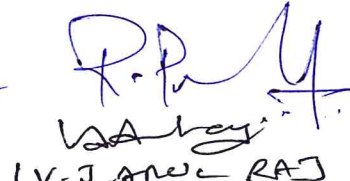

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : Marg Ltd + 1
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	M/S. SIVAKUMAR ASURESH.	COUNSEL for KARAIKAL PORT	
2.	N. P. Vijaykumar R. Pradeep	Counsel for Petitioner	 (V. J. Anand RAO)
3.	SHONA MALVI A. ASIF BASHA	Counsel for R2 to R5	

ORDER

Counsel representing both the parties are present and submitted that there are other connected matters, CA 7/2016 and CP 6/2017. Both the counsel submitted that there is a chance of all the parties sitting together for settlement regarding reconstruction of debt and for a possible compromise. Considering the submissions of both the parties, time enlarged at request. Put up on **17.07.2017** at **10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)